

ITEM NO.59

COURT NO.2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 318/2013

RANJEET PANDEY & ANR

Appellant(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(with appln. (s) for early hearing and impleadment and office report)

WITH

C.A. No. 299/2013

(With WITH Office Report)

C.A. No. 316/2013

(With APPLN. (S) FOR early hearing and Office Report)

C.A. No. 442/2013

(With APPLN. (S) FOR early hearing and Office Report)

C.A. No. 443/2013

(With WITH Office Report)

C.A. No. 445/2013

(With APPLN. (S) FOR early hearing and Office Report)

C.A. No. 446/2013

(With APPLN. (S) FOR early hearing and impleadment and transposing respondents as petitioners and Office Report)

SLP(C) No. 4399/2014

(With Office Report)

C.A. No. 3280/2011

(With APPLN. (S) FOR early hearing and Office Report)

C.A. No. 6332/2017

(With APPLN. (S) FOR exemption from filing c/c of the impugned Judgment and exemption from filing O.T.)

Date : 05/05/2017 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA

HON'BLE MR. JUSTICE MOHAN M. SHANTANAGOUDAR

For Appellant(s)

Ms. Kiran Suri, Sr. Adv.

Mr. Purushotam Sharma, Tirpathi, Adv.

Mr. Rajeev Kumar Gupta, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Rajesh Sharma, Adv.

Mr. K.C. Vishwakarma, Adv.

Mr. Balraj Dewan, AOR

Ms. Shalu Sharma, AOR

Mr. Manoj Prasad, Sr. Adv.
Mr. Ajay Kumar Srivastava, Adv.
Mr. Rohit Singgh, Adv.
Mr. Ashutosh Dubey, Adv.
Mr. Rohit Singh, AOR

For Respondent(s) Mr. Anuvrat Sharma, AOR

Mr. Ravindra Kumar, AOR

Ms. Shalu Sharma, AOR

Mr. Manoj Prasad, Sr. Adv.
Mr. Vikrant Singh Bais, AOR
Mr. Ajay Kumar Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is submitted by learned counsel for the appellants that the controversy is covered by the decision rendered on 9th September, 2017 in Civil Appeal no.9165-9172 of 2010.

List the matter on 9.5.2017.

(Gulshan Kumar Arora)
Court Master

(H.S. Parasher)
Court Master